

called with respect to a particular question. It is for me to decide. Because his name has appeared here, he goes on complaining. I thought he might like to ask a question. So I called him. Hereafter, I will not exercise even that kind of discretion in favour of hon. Members. There is no use sending such letters.

Shri Tyagi: May I suggest that for the future you may kindly agree to drop the idea of more than one member giving notice of a question? (Interruptions.)

Several Hon. Members: No, no.

Shri Tyagi: In the past it was the practice... (Interruptions)

Mr. Speaker: I think the Noes have it.

Dr. Ram Subhag Singh: I had written to you about question No 95. The Minister has said that no land has been irrigated in Bihar. I wanted to elicit certain information in that respect and nobody put any question regarding that but you did not allow.

Mr. Speaker: There can be a number of questions in respect of every detail. If an hon. Member is very particular, I will allow half-an-hour discussion, if he is not satisfied.

Shri Tyagi: The Speaker's eyes should not be allowed to be booked in advance. We must try to catch the eye.

Water Supply and Sanitation System in Calcutta

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*57. { **Dr. Ram Subhag Singh:**
Shri D. C. Sharma:
Shri Rameshwar Tantia:

Will the Minister of Health be pleased to refer to the reply given to Starred Question No. 617 on the 28th November, 1957 and state:

(a) whether Government have since taken any final decision for allocation

of funds for augmenting water supply and improving sanitation system in Calcutta; and

(b) if so, the details thereof?

The Minister of Health (Shri Karmarkar): (a) and (b). Yes, the Government of India have allocated a sum of Rs. 225.0 lakhs for payment as loan to the Corporation of Calcutta during the Second Five Year Plan period for the implementation of Water Supply and Sanitation Schemes. Out of this sum, a sum of Rs. 20.5 lakhs was paid to the Government of West Bengal during the current financial year, for payment as loan to the Calcutta Corporation.

Dr. Ram Subhag Singh: May I know whether that amount has been utilised and if so what part of the construction has been completed?

Shri Karmarkar: This amount has been paid recently, I think. I am not in a position how it has been utilised. I hope it will be utilised.

Dr. Ram Subhag Singh: May I know whether the plan for the utilisation of that amount has been accepted by the Government of India and approved?

Shri Karmarkar: They are under examination. We wanted some information I think the matter pends there. They are yet to furnish detailed plans, abstracts, estimates, etc. in respect of such of the components of the scheme that the State Government wishes to take up in the first instance. There the matter pends.

श्री रामेश्वर टांटिया : क्या मंत्री महोदय यह बताने की कृपा करेंगे कि कलकत्ता में आज भी जो मैनों और बोर्डों से गाड़ियों पर मैला उड़ाया जाता है, जिस के कारण सड़कों पर गन्दगी फैलती है और बड़ी दुर्गन्ध हो जाती है, क्या उस की जगह सैनिटेशन के दूसरे साधन—इनेज वर्गर्ह—काय में लाए जायेंगे ?

श्री करमरकर : मैं इस वक्त तो नहीं बता सकता कि जो मैला ले जाया जाता है, वह रुक जायेगा या वहीं मुझे पता नहीं है। अगर माननीय सदस्य सूचना दे देंगे, तो मैं एक डीटेल्ड स्टेटमेंट सदन के सामने रख दूंगा।

Shri D. C. Sharma: What was the amount asked for and what percentage of the amount has to be provided by the State Government?

Shri Karmarkar: This is a question of loan to the Corporation for its scheme. The scheme is submitted by the Government of West Bengal for the Calcutta Corporation's water supply and drainage. The estimated cost is Rs. 145 lakhs and Rs. 80 lakhs respectively. It was sent to us for technical approval. The matter is pending and we expect some information from them. In the meantime, because they had committed some expenditure, as a special case, we allowed this Rs. 20.5 lakhs.

Shri B. S. Murthy: May I know whether similar facilities have been extended to other Governments and if so, whether the Madras and the Hyderabad Corporations have been given any loan?

Shri Karmarkar: We asked other corporations also whether they had any committed expenditure. In the case of the Calcutta Corporation we found the expenditure was committed. Though we had not available resources at our disposal, we made out a special case and sent that money to the Calcutta Corporation.

Shri H. N. Mukerjee: Will the Minister tell us, if it is on account of the lack of guarantee of steel supply that pipes for improving the water supply cannot be laid and if so will he take it up with his colleagues in the Government?

Shri Karmarkar: With regard to these pipes, I should like to have notice. As I said we are waiting for the information from the Calcutta

Corporation. After the information is received, the matter will be gone into and finalised.

Development of Ports

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*58. { **Shrimati Tarkeshwari Sinha:**
Shri D. C. Sharma:
Shri Raghunath Singh:

Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No. 1130 on the 16th December, 1957 and state:

(a) whether the World Bank Mission that visited India in connection with the loan for development of Ports, has submitted any report; and

(b) if so, its nature and amount recommended for such loan?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). The (Shri Raj Bahadur): (a) and (b) The Bank has submitted its report to the Bank. The Government of India have no information as to the nature of the recommendations made in the report. They have, however, received an invitation from the Bank to send a delegation to negotiate the terms of the loans which the Bank is contemplating to give to the Calcutta Port Commissioners and the Madras Ports Trust. The amount of loan applied for in respect of these two ports is about Rs. 17 crores.

Shrimati Tarkeshwari Sinha: In view of the fact that the World Bank Mission presses this view that as far as possible no new commitments should be entered into and that some of the commitments already entered into should be carried over to the Third Plan, may I know how many schemes have now been considered to be left over to the Third Plan?

Shri Raj Bahadur: I am not quite clear what the hon. Member means by 'new commitments'. We have got